

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 358 of 2017

Dated: 12th September, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Meghalaya Power Distribution Corporation Ltd.,	...Appellant(s)
Vs.	
Meghalaya State Electricity Regulatory Commission & Anr.	...Respondent(s)

Counsel for the Appellant(s) : Ms. Sakie Jakharia

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn for R-1

Ms. Aradhna Tandon
Ms. Swagatika Gupta for R-2

ORDER

Learned counsel for the respondents seek two weeks more time to file reply. Time is granted. They may file reply on or before 27.09.2018 along with IA, with advance copy to the other side. Rejoinder may be filed within two weeks thereafter.

List the matter on **23.10.2018.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**